Court-II

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No. 302/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

Name of the Company Under Section		Laxmi Narayan Shaw -Versus- Balaji Paper & Newsprint Pvt Ltd.		
		9		IBC
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
	Akash	Dey company	y secretary.	Ang 25.7.2017

2. Anuj Singh, Advocate For the Ritoban Sankar, Advocate & Corporate Avishek Das, Advocate Debtor

14. Daz 25/07/201 25.07.2017 - C.P. (IB) No. 302 / KB / 2017- Laxmi Narayan Shaw -Versus-Balaji Paper & Newsprint Pvt. Ltd.

## **ORDER**

Ld. Lawyer on behalf of the Operational Creditor as well as Corporate Debtor are present.

The Corporate Debtor filed his reply with a copy to the Operational Creditor.

Let the case be fixed on 02.08.2017.

(MANORAMA KUMARI) MEMBER (J)